

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI

ORDER

In partial modification to this earlier office orders, the following Committees are hereby re-constituted/re-designated, **with immediate effect:-**

COMMITTEES FOR TIS HAZARI COURT COMPLEX.

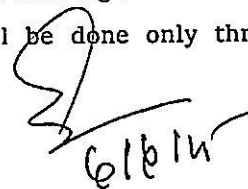
S.No.	Name of the Committee	Name of Judicial Officer	Designation
1	Protocol & Reception Committee for Visiting Hon'ble Judges.	Sh. Naresh Kumar Laka District Judge-07 (Central)	Chairperson
		Ms. Shefali Barnala Tandon ASJ-05 (West)	Member
		Administrative Civil Judge (West)	Member
		Sh. Dev Chaudhary, ACJ-CCJ-ARC (West)	
		Ms. Helly Fur Kaur, JMFC (Mahila Court)-05 (West)	Member
		Sh. Abhay Choudhary, JMFC NI-ACT (Digital)-01 (West)	Member
2	Building Maintenance Committee	Ms. Vineeta Goyal District Judge Comm.Court-02 (West)	Chairperson
		Sh. Sunil Kumar Sharma Chairman (IT & Digitization) Delhi District Courts	Member
		Sh. Pankaj Sharma, PO-MACT (Central)	Member
		Sh. Sandeep Kumar Sharma, District Judge(Central)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
3	Lock Up Committee, Tis Hazari Courts, Delhi	Sh.Bhupinder Singh, ASJ-05 (Central)	Chairperson
		Chief Judicial Magistrate (Central)	Member
		Chief Judicial Magistrate (West)	Member
		Administrative Civil Judge (Central)	Member
		Secretary, DLSA (Central)	Member
		Secretary, DLSA (West)	Member
		Inspector, In-charge, Judicial Lock Up, District Courts, Tis Hazari Courts.	Member
4	<u>Vulnerable</u> Witnesses Committee for construction of vulnerable witness facilities and for organizing Training Programmes by identifying the procedure, qualification and eligibility criteria for empanelling female resource person / facilitators by inviting applications from female interpreters, translators, child psychologists, psychiatrists, social workers and guidance counselors.	Sh. Sunil Kumar Sharma, Chairman (IT & Digitization) Delhi District Courts	Chairperson
		Sh. Prayank Nayak ASJ (POCSO)-01 (Central)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
		Secretary, DLSA (Central)	Member
		Secretary, DLSA (West)	Member
5	CCTV Committee, qua performance of CCTV system and services provided by the service provide	Sh. Sunil Kumar Sharma, Chairman, (IT & Digitization)	Chairperson

	Environment Committee.	Ms. Vineeta Goyal District Judge Comm.Court-02 (West)	Chairperson
		Sh. Jiten Mehra District Judge-10 (Central)	Member
		Sh. Bharat Aggarwal ACJ-CCJ-ARC (Central)	Member
		Sh. Dev Chaudhary ACJ-CCJ-ARC (West)	Member
7	Committee to look after the working of De-Stress Room at Tis Hazari Court Complex.	Sh. Anil Antil District Judge-15 (Central)	Chairperson
		Sh. Sunil Kumar Sharma, Chairman (IT & Digitization) Delhi District Courts	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
8	Grievance Redressal Committee for Advocates.	Principal District & Sessions Judge (HQs)	Chairperson
		Principal District & Sessions Judge (West)	Co-Chairperson
		Sh. Vinay Singhal, District Judge-09 (Central)	Member
		Ms. Tyagita Singh Judge Family Court (Central)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
		President, Delhi Bar Association, THC	Member
		Hony. Secretary, Delhi Bar Association, THC	Member
9	Committee for dealing with the appointment of the Oath Commissioners at Tis Hazari Court Complex, Delhi.	Sh. Manoj Kumar District Judge, Comm.Court-05 (Central)	Chairperson
		Sh. Pritam Singh, PO-MACT-01 (West)	Member
		Sh. Joginder Prakash Nahar ASJ (FTC)-01 (Central)	Member
10	Estimate Scrutiny Committee.	Sh. Ajay Pandey District Judge, Comm.Court-10 (Central)	Chairperson
		Ms. Ruchika Singla PO-MACT-01 (Central)	Member
		Sh. Neeraj Sharma, District Judge-04 (Central)	Member
		Administrative Civil Judge (Central)	Member
11	Committee for digitization/ scanning of record & award of contract for digitization/ scanning of office/judicial record of Delhi District Courts through outsource agency.	Sh. Sunil Kumar Sharma, Chairman (IT & Digitization) Delhi District Courts	Chairperson
		Sh. Pritam Singh PO-MACT-01 (West)	Member
		Sh. Abhishek Goyal, ASJ-03 (Central)	Member

	Committee for Scrutiny of the Applications received in Central & West District for Empanelment of Support Persons /Facilitators" for aiding Vulnerable Witnesses in VWDC, THC, Delhi.	Sh.Sunil Kumar Sharma Chairman (IT & Digitization) Delhi District Courts	Chairperson
		Sh. Prayank Nayak ASJ (POCSO)-01 (Central)	Member
		Ms. Tapasya Agarwal Secretary, DLSA (Central)	Member
		Sh. Abhitesh Kumar, Secretary, DLSA (West)	Member
		Sh. Bharat Aggarwal ACJ-CCJ-ARC (Central)	Member
		Sh. Dev Chaudhary, ACJ-CCJ-ARC (West)	Member
13	Interview Committee for Empanelment of Support Persons/ Facilitators for Central & West District, Tis Hazari Courts, Delhi.	Sh.Sunil Kumar Sharma, Chairman (IT & Digitization) Delhi District Courts	Chairperson
		Ms. Shilpi Jain, ASJ-02 (Central)	Member
		Sh. Rajesh Kumar ASJ (SC-POCSO) (Central)	Member
14	Study Circle, Tis Hazari Court, Delhi.	Dr. Aditi Choudhary Principal Judge, Family Court, (West)	Chairperson
		Sh. Rajesh Kumar Goel District Judge, Comm.Court-02 (Central)	Member
		Sh. Arvind Bansal, District Judge-05 (West)	Member
		The Secretary, DLSA (Central)	Member
		The Secretary, DLSA (West)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
15	Committee to assess and improvement for aesthetics of Foot-Over Bridge of Tis Hazari Court.	Sh. Mukesh Kumar Gupta District Judge, Comm.Court-07 (Central)	Chairperson
		Sh. Vineet Kumar, ASJ-02 (West)	Member
		Sh. Dharmender Singh, District Judge-01 (West)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
16	Tis Hazari Sports Committee	Sh. Sumeet Anand District Judge-11 (Central)	Chairperson
		Ms. Richa Sharma, SCJ-RC (West)	Member
		Ms. Tania Singh ACJM-02 (Central)	Member
		Sh. Rupinder Singh Dhiman ARC-01 (Central)	Member
		Sh. Vaibhav Garg, JMFC-11 (Central)	Member

Note:- In the absence of Chairperson, the senior most Officer will chair the meeting of the Committee.

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.



(SANJAY GARG-I)

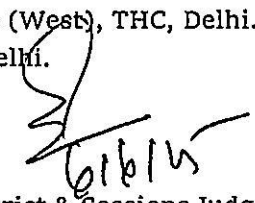
Principal District & Sessions Judge (HOS)

No. 28859-959/F.1(3)/Gaz/2025

Dated 06 JUN 2025

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. The AO(J)/Branch In-Charge, all branches of Central District, THC, Delhi.
5. The P.S. to the undersigned & Ld. Pr. District & Sessions Judge (West), THC, Delhi.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (Hqs)
Delhi